

POST OFFER PUBLIC ANNOUNCEMENT

For the attention of the Shareholders of BHAGYANAGAR CASTINGS LIMITED

Registered Office: MIG-397, Road No. 5, KPHB Colony, Kukatpally, Hyderabad- 500 072.

This Public Announcement ("Announcement / PA") is being issued by **M/s.CIL Securities Limited** on behalf of Mr. M.Srinivasa Reddy (herein after referred to as Acquirer). On 05 th March 2007 the Acquirer made Public Announcement ("PA") and on 11th June 2007 made Corrigendum Public Announcement in compliance with and pursuant to Regulation 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations,1997 (the "Regulations"), to acquire upto 11,31,400 Fully Paid Equity Shares of Rs.10/- each of **Bhagyanagar Castings Limited**, at a price of Rs.7.00/- per fully paid equity share (being 20% of the subscribed capital) of the company (the "Offer"). The terms used but not defined in this Announcement shall have same meaning assigned to them as in PA. The summary of the offer response is as follows:

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|---|--|
| 1. Name of the Target Company | : BHAGYANAGAR CASTINGS LIMITED |
| 2. Name of Acquirer(s) | : MR. M.SRINIVASA REDDY |
| 3. Name of Manager to the offer | : CIL SECURITIES LIMITED |
| 4. Name of the Registrar to the offer, if any | : NOT APPLICABLE |
| 5. Offer Details | |
| a. Date of opening of the offer | : Wednesday , 27 th June 2007 |
| b. Date of closure of the offer | : Monday, 16 th July 2007 |
| 6. Details of the acquisition | |

S. No.	Item	Proposed in the Offer document		Actuals	
1	Offer price	Rs. 7.00/- per Fully paid up equity share		Rs. 7.00/- per Fully paid up equity share	
2	Share holding of acquirers (No & %) before MOU/P.A.	NIL		NIL	
3	Shares acquired by way of MOU or market purchases (No & %)	31,00,000 (54.80%)		31,00,000 (54.80%)	
4	Shares acquired in the open offer (No & %)	11,31,400 (20%)		52,500 (0.93%)	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 79,19,800/-		Rs 3,67,500/-	
6	Shares acquired after P.A but before 7 working days prior to closure date, if any. (No & %) 6.1 Price of the shares acquired 6.2 No of shares acquired 6.3 % of shares acquired	NIL		NIL	
7	Post offer share holding of acquirer (No & %) (2+3+4+6)	42,31,400 (74.80%)		31,52,500 (55.73%)	
8	Pre & Post offer share holding of Public (No & %)	Pre offer	Post offer	Pre offer	Post offer
	Note : % of Shareholding has been calculated taking into account subscribed capital	25,57,000 (45.20%)	14,25,600 (25.20%)	25,57,000 (45.20%)	25,04,500 (44.27%)

7. Status of the escrow account, whether released or not.
8. Payment of interest, if any, to the shareholders along with the details thereof.
9. Status of investor complaints received, if any.

The balance amount has been transferred to the acquirer.
NIL
NIL

A copy of this Announcement can be downloaded from SEBI website at www.sebi.gov.in.
The Acquirer accept full responsibility, for the information contained in this Announcement.

ISSUED BY THE MANAGER TO THE OFFER:



CIL SECURITIES LTD.,

#214, Raghava Ratna Towers, Chirag Ali Lane, Abids,
Hyderabad- 500 001 Ph.No 040-23202465 , 23203155, Fax: 040-23203028

Email: cilsec@rediffmail.com. **Contact Person: Mr. B.M. Maheshwari**, President

Place: Hyderabad
Date : 28 -07-2007